

(b) if so, its cost, utilisation and the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) Proposal for establishment of a coast earth station at a location suitably close to the Centre of major Indian maritime shipping interests is under active consideration of Government.

(b) The Coastal Earth Station when established will provide telephone, telegraph and other forms of modern telecommunication services for ships plying in the Indian Ocean Region through the INMARSAT Satellite System. The Project is only in the preliminary stages of examination.

Different Service Cadres of FCI

4730. SHRI R. N. RAKESH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Food Corporation of India has different service cadres;

(b) if so, the names and objectives of each cadre; and

(c) whether these cadres are fulfilling the said objectives?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):

(a) Yes, Sir.

(b) A statement showing the names and objectives of each cadre is attached.

(c) Yes, Sir.

Statement

Statement showing the various cadres of the Food Corporation of India and their objectives

Name of the Cadre

Objectives

- | Name of the Cadre | Objectives |
|---------------------------------|--|
| 1. General Administration Cadre | It deals with the general functions and activities of the Corporation other than those of technical, specialised and of professional nature. The areas covered are Personnel, Vigilance and Security, Industrial Relations, Procurement, Purchase, Storage, Contracts, Port Operations, Sales etc. |
| 2. Godown Cadre | It deals with all matters relating to storage, movement and issue of foodgrains in the various storage depots maintained by the Corporation. |
| 3. Technical Cadre | It attends to the work relating to purchase of quality grains, their preservation in good condition in the godowns, determining priority list for release of stocks being received in the depots from the procurement centres, proper and timely treatment of stock with chemicals etc. |
| 4. Movement Cadre | Deals with movement of foodgrains handled by the Corporation. Formulates and implements policies, programmes, and procedure for rail-road transport plans, analyse transportation routes and rates of different commodities by rail and/or road to determine the most economical mode and method of transportation of the foodgrains and commodities handled by the Corporation. |

Name of the Cadre	Objectives
5. Planning & Research Cadre	Deals with special studies regarding a activities of the Corporation to facilitate formulation of short-term and long-term policies and programmes pertaining to the various functional activities of the Corporation for adoption and implementation. It also deals with the management development programmes and training aspects of the Organisation.
6. Accounts Cadre	It deals with all functions relating to finance, accounts, budget, costing, internal audit, physical verification, planning the financial resources of the Corporation for the present and future needs etc.
7. Engineering Cadre	It deals with engineering activities of the Corporation relating to construction, repair, enlargement etc. of structures and buildings for offices/depots/port installation, large engineering projects such as bulk fertilizer handling project at Kadla, bulk handling of foodgrains etc.
8. Legal Cadre	It deals with matters involving legal rights, obligations and privilege of the Corporation. It examines/tenders advice on legal matters involving litigation, arbitration, interpretation of laws, contracts, security of documents, agreements, writ petitions etc.
9. Miscellaneous Cadre	It deals with various miscellaneous aspects of the operations and activities of the Corporation which do not fall within the well-defined and the demarcated areas covered by the other cadres, such as medical officers, public relations officers chemists, staff car drivers etc.

Payments made to CARE INC.

4731. SHRI INDRAJIT GUPTA
Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to lay a statement showing:

(a) the year-wise details of total payments made to CARE INC. from State Government and the purpose for which the payments were made; and

(b) the year-wise details of value and volume of commodities/articles/services of the CARE INC. in its programme in India?

THE MINISTER OF STATE IN
THE MINISTRY OF EDUCATION

AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): (a) and (b): Details of food commodities supplied by CARE and administrative charges paid to CARE from 1974-75 to 1978-79 are given in the attached Statement-1. The State Governments pay administrative charges to CARE on the basis of estimates of actual expenditure reported by CARE. These include expenses in U. S. for marking, handling, insurance and administrative expenses and in India cover the cost of maintaining their Delhi office, field offices, salaries of employees, travelling expenses, etc. Details of non-food assistance given by CARE from 1975-76 to 1979-80 are given in the attached Statement-2.